NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/35/2016

NAME OF THE PETITIONER(S)

: P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S)

: Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Manoskumar

(For . B. Dhanarat)

Counsel for respondents.

(1-4).(6-17) (16-21)

2)

GIV. MO HAN KIMAK

Coursel for

Potitioness

6,00

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed amended petition and served a copy of the same to the other side. Both the counsels reported that the pleadings are complete. The matter is posted for final hearing. Put up on 20.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)